

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

D.A. NO.421/96

Between:

Date of Order: 11.4.96

P.C.V.Rao

...Applicant

And

1. The Director General,
Telecommunications,
Sanchar Bhawan,
New Delhi.
2. The Chief General Manager,
Telecommunications,
A.P.Circle,
Hyderabad.

...Respondents.

Counsel for the Applicant : Mr.V.Venkateswar Rao

Counsel for the Respondents : Mr.K.Ramulu

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

11

-2-

O.A. 421/96.

Dt. of Decision : 11-04-96.

ORDER

1. As per Hon'ble Shri R. Rangarajan, Member (Admn.)

Heard Shri Raja Mallaiah for Mr. V. Venkateswara Rao, learned counsel for the applicant. None for the respondents.

2. The applicant in this OA states that he joined as a Telegraphist ~~under R-2~~ on 02-12-1957 and was promoted as Traffic Supervisor which was All India seniority unit till 1979. Grade of Traffic Supervisor was made circle unit from 1979. Thus, those who were working as Traffic Supervisors by 1979 were required to make options for allocation to the various circle unit and accordingly they were allotted to the circle unit ~~of~~ their choice.

3. The applicant was promoted as ASTT (TTS Group-C) w.e.f., 30-08-1973. Thereafter he was promoted as TTS Group-B officer in the pay scale of Rs.650-1200/- w.e.f., 16-09-1981 on regular basis on the basis of the DPC held on 21-02-1981. On his regular promotion as TTS Group-B officer his pay was fixed at Rs. 650/- in the said scale. He was later promoted as SSTT on officiating basis in the pay scale of Rs.3000-4500/- on 13-12-1991 and he ~~retired~~ retired from service on superannuation on 31-12-1992.

4. The case of the applicant is that one Mr. Baleshwar Singh who is junior in the grade of TTS Group-B was also promoted to the Grade of 650-1200/- on regular basis w.e.f., 23-06-84 and his basic pay was fixed at Rs. 845/- in the said scale of pay. He further

submits that the seniority of Shri Baleshwar Singh in TTS Group-B is shown at Sl.No. 70193 whereas the applicant name figure at Sl.No. 70102. Even in the lower grade of ASTTs the applicant submits that he is senior to Shri Baleshwar Singh.

5. In view of the above the applicant has submitted a representation to R-1 for stepping up of ^{his} pay equal to that of his junior [REDACTED] in the ^{same} grade vide his application dt. 27-3-95. No reply is reported to have ^{been} received for that representation.

6. Aggrieved by the above he filed this OA for stepping up of his pay in the scale of pay of Rs. 650-1200/2000-3500/- on par with his junior Shri Baleshwar Singh in terms of the judgement of this Tribunal dated 05-12-1994 in OA.No. 1027/93 and batch with all consequential benefits.

7. OA.No.1027/93 and batch was disposed of on 05-12-94 wherein I was a party to that judgement. In that OA also the stepping up of pay was allowed to some of the seniors who were senior to the said Shri Baleshwar Singh. As the applicant submits that he is senior to Shri Baleshwar Singh and his case is covered by the judgement of this Tribunal in OA. 1027/93 dated 05-12-1994 I feel that this case can be allowed on the same line subject to the condition that the averments made by the applicant that he is senior to Mr. Baleshwar Singh is checked from records by the respondents.

8. In the result, the following direction is given:-

mean time
The pay of the applicant herein has to be stepped
up to the equal to the pay of Shri Baleshwar Singh, after the
verification of the records in regard to the seniority of the
applicant vis-a-vis Shri Baleshwar Singh, as on the date of his regular
promotion to STT Group-B on national basis. In pursuance of this
order the stepping up of pay of the applicant is entitled for
monetary benefits from three years prior to the date of filing
of this OA i.e., from 14-03-1993 (This OA was filed on 14-03-1996)

9. The OA is ordered accordingly at the admission stage
itself. No costs.

one
(R. Rangarajan)
Member (Admn.)

Dated : The 11th April 1996.
(Dictated in Open Court)

Arulraj
Dy. Registrar (I)

spr

Contd. . .



•3•

O.A. NO.421/96

Copy to:

1. The Director General,
Telecommunications,
Sanchay Bhawan,
New Delhi.
2. The Chief General Manager,
Telecommunications,
A.P.Circle,
Hyderabad.
3. One copy to Mr.V.Venkateswar Rao, Advocate,
CAT, Hyderabad.
4. One copy to Mr.K.Ramulu, Addl.CGSC,
CAT, Hyderabad.
5. One copy to Library,CAT, Hyderabad.
6. One Duplicate Copy.

YLRB

* * *

17/4/96
O/A 21/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B. SORTHI : MEMBER(A)

HON'BLE SHRI R. Rangarajan : M (A)

DATED: 11-6-96

ORDER/JUDGMENT

M.A. NO./R.A./C.A. No.

IN

O.A. NO. 421/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

* * *

No Spare Copy

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

DESPATCH

24 APR 1996

HYDERABAD BENCH